

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 2591**  
ANSWERED ON 02.08.2018

**CONTAMINATION OF GROUNDWATER**

2591. SHRI SISIR KUMAR ADHIKARI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether almost 30 per cent of groundwater in populated areas of the country is contaminated and if so, the details thereof;
- (b) whether the Government has made any recent survey on the issue and if so, the details and the outcome thereof;
- (c) whether the Government has studied any area-wise extraction of water in the country and if so, the details thereof; and
- (d) the details of proposal of the Government on over drawing of groundwater and precautions taken to prevent diseases from water contamination?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) Central Ground Water Board (CGWB) generates ground water quality data on a regional scale during various scientific studies and ground water quality monitoring throughout the Country. These studies indicate the occurrence of Flouride, Arsenic, Nitrate, Iron and Heavy Metals beyond the BIS permissible limits in isolated pockets in various parts of the Country. Flouride beyond permissible limit has been encountered in 335 districts of 20 States, Nitrate in 386 districts of 21 States, Arsenic in 153 districts of 21 States, Iron in 301 districts of 25 States, Lead in 93 districts of 14 States, Cadmium in 24 districts of 9 States and Chromium in 30 districts of 10 States. State-wise details of contamination of ground water is given at **Annexure**.

(c) As per the estimation of Dynamic Ground Water Resource Assessment of the country jointly carried out by Central Ground Water Board and State Governments, the Annual Ground Water Draft (utilization) in the Country is 253 BCM (Billion Cubic Metre), out of which, about 228 BCM is utilized for irrigation and 25 BCM is utilized for Domestic & Industrial purposes.

(d) Water being a State subject, initiatives on water management including water quality is primarily States' responsibility. However, steps taken by the Central Government for conservation of ground water are available at the following URL [http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion\\_2.pdf](http://mowr.gov.in/sites/default/files/MeasuresForGW-Depletion_2.pdf).

For improving the coverage of safe drinking water to rural population, the Ministry of Drinking Water & Sanitation supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute and operate & maintain the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for coverage and tackling water quality problems.

**ANNEXURE**

Annexure referred to in reply to parts (a) & (b) of Unstarred Question No. 2591 to be answered in Lok Sabha on 02.08.2018 regarding "Contamination of Ground Water"

States Wise Details of Affected Districts with Ground Water Contamination

S.No.	State/UT	Fluoride ( above 1.5 mg/l)	Nitrate (above 45 mg/l)	Arsenic (above 0.01 mg/l)	Iron (above 1mg/l )	Heavy metals		
						Lead (above 0.01 mg/l)	Cadmium (above 0.003 mg/l)	Chromium (above 0.05 mg/l)
1	Andhra Pradesh	11	13	3	7	-	-	-
2	Arunachal Pradesh	-	-	-	4	-	-	-
3	Assam	6		19	18	-	-	-
4	Bihar	13	10	23	19	-	-	-
5	Chhattisgarh	13	12	1	4	1	1	1
6	Delhi	7	8	2	-	3	1	4
7	Goa	-	-	-	-	-	-	-
8	Gujarat	19	21	12	6	-	-	-
9	Haryana	20	19	15	17	17	7	1
10	Himachal Pradesh	-	6	1	-	-	-	-
11	Jammu & Kashmir	2	4	3	6	3	1	-
12	Jharkhand	12	11	1	6	1	-	-
13	Karnataka	29	22	2	22		-	-
14	Kerala	5	11		15	2	-	1
15	Madhya Pradesh	39	50	8	42	16	-	-
16	Maharashtra	17	30		20	19	-	-
17	Manipur	-	-	2	1	-	-	-
18	Meghalaya	-	-	-	3	-	-	-
19	Nagaland	-	-	-	1	-	-	-
20	Odisha	25	28	1	21	-	-	1
21	Punjab	19	20	10	9	6	8	10
22	Rajasthan	33	33	1	33	4		
23	Tamil Nadu	19	27	9	2	3	1	5
24	Telangana	9	10	1	8	2	1	1
25	Tripura	-	-	-	4	-	-	-
26	Uttar Pradesh	30	46	29	15	10	2	4
27	Uttarakhand	-	3	-	-	-	-	-
28	West Bengal	7	2	9	15	6	2	2
	<b>UTs</b>	-	-	-	-	-	-	-
1	Andaman & Nicobar	-	-	-	1	-	-	-
2	Chandigarh	-	-	-	-	-	-	-
3	Dadra & Nagar Haveli	-	-	-	-	-	-	-
4	Daman & Diu	-	-	1	-	-	-	-
5	Puducherry	-	-		-	-	-	-
	<b>TOTAL No. of Districts</b>	<b>335</b>	<b>386</b>	<b>153</b>	<b>301</b>	<b>93</b>	<b>24</b>	<b>30</b>
	<b>TOTAL No. of State /UT</b>	<b>20</b>	<b>21</b>	<b>21</b>	<b>25</b>	<b>14</b>	<b>9</b>	<b>10</b>